

# Presentation On

# स्वावलम्बन । ೧०५



### **PENSION**

A **pension** provides people with a monthly income when they are no longer earning.



### **NEED FOR PENSION**

- n One is not as productive in the old age as in the young age.
- **#** The rise of nuclear family –Migration of younger earning members.
- **n** Rise in cost of living
- Increasing longevity

Assured monthly income ensures dignified life in old age

### THE INDIAN PENSION STORY

#### Prior to 2004

number of the population mainly for government employees

**#** Based on defined benefits

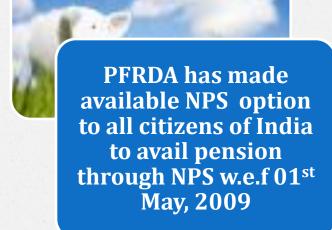
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Pension

#### **After 2004**

PFRDA has been established by the Government of India.

# Paradigm shift from Defined Benefit to Defined Contribution





Govt. of India's Swavalamban Scheme:

Special focus towards
Economically
Disadvantaged and
Unorganized Sector

## NPS - SWAVALAMBAN YOJANA



- **#** Government to contribute Rs.1000 to each NPS account If:
  - Subscriber is not covered under any other social security schemes like PF, Pension only self declaration is required
  - NPS -Swavalamban account opened in year 2010-11, 2011-12, 2012-2013 will get the benefit for 5 yrs.
  - NPS Swavalamban account opened in 2013 –2014 and subsequent years till 2016-2017 will get the benefit up to 2016-2017.
  - Annual contribution to be the range of Rs.1000-Rs.12000



- Catering to Unorganized Sector
- Special Focus on economically disadvantaged/marginal investors
- **#** Easy entry through aggregator for opening NPS-Swavalamban account
- **#** Ultra low charge structure
  - Account Opening Rs 35 (One Time).
  - Annual Maintenance Charges (AMC) Rs 70/Annum.
  - 12 Transactions free per annum.



# **Aggregator**

Aggregators are entities registered by PFRDA to act as a link between the subscriber and National Pension System-Swavalamban.





#### **AGGREGATORS**

(As on 09/11/2012)

#### Government

66 **Aggregators** 

Non - Government (25)

( Undertakings , Autonomous Bodies Banks etc.

(41)

- 1. A. P. Building & Other Construction Workers
- 2. Allahabad U.P. Gramin Bank
- 3. Department of Post
- 4. Directorate of Women and Child Development
- 5. Karnataka State Un-organised Workers Social Security Board (KSUWSSB)
- 6. LIC Housing Finance Ltd
- 7. LIC of India
- 8. M.P. State Electronic Development Corporation Limited
- 9. Society for Elimination of Rural Poverty
- 10. Building and Other Construction Workers Welfare Board (Rajasthan)
- 11. Jharkhand Building & other construction workers welfare 13. SREI Sahaj e-Village Limited (SSEL) Board
- 12. Canara Bank
- 13. Oriental bank of Commerce
- 14. Punjab National Bank
- 15. Allahabad Bank
- 16. Bank of India
- 17. Bank of Baroda
- 18. Indian Overseas Bank
- 19. Vijaya Bank
- 20. Corporation Bank
- 21. Indian Bank

- 1. Adhikar Micro Finance Private Limited
- Bandhan Financial Services Pvt. Ltd.
- Bandhan Konnagar
- 4. ESAF Microfinance
- 5. Financial Inclusion Network And Operations Ltd
- 6. BWDA Finance Ltd.
- M/S Cashpor Micro Credit
- 8. South Indian Bank Limited
- 9. Alankit Assignments Ltd
- 10. IFMR Holdings Private Limited
- 11. SPANCO Ltd.
- 12. Banaskantha Dist. Co-op. Milk Producers Union Limited
- 14. Samhita Community Development Services
- 15. Saptarishi Consultancy Services
- 16. SEWA Bank
- 17. Shree Kshethra Dharmasthala Rural Development Project
- 18. Abhipra Capital Ltd
- 19. C DOT
- 20. Margdarshak Financial Services
- 21. IL\$FS Securities
- 22. Indur Intimideepam
- 23. India Infoline limited



#### **AGGREGATORS**

(As on 09/11/2012)

#### Government

( Undertakings , Autonomous Bodies Banks etc)

(41)

- 22. State Bank of Patiala
- 23. Union bank of India
- 24. Saptagiri Grameen bank
- 25. Karnataka Gramin Bank
- 26. North Malabar Gramin Bank
- 27. Krishna Gramin Bank
- 28. Nainital Almora Kshetriya Gramin Bank
- 29. Dena Bank
- 30. State Bank of Mysore
- 31. Sate bank of Bikaner & Jaipur
- 32. United Bank of India
- 33. State Bank Of Hyderabad
- 34. Baroda Gujarat Gramin Bank
- 35. Parvatiya Gramin Bank
- 36. Pallavan Gramin Bank
- 37. Puduvai Bharthiar Gram Bank
- 38.Saptagiri Gramin Bank
- 39. Jhabua Dhar Kshetriya Gramin Bank
- 40. Baroda Rajasthan Gramin Bank
- 41.Andhra Bank

66 Aggregators

Non - Government (25)

24. Asomi finance Pvt. Limited

25. Grameen FinancialServices



- Individual accounts for every subscriber
- Contribution as per convenience of the subscriber
  - **#**No mandatory monthly deposit.
  - **#**Recommended minimum Rs. 1000/- per annum.
- Low charge structure

AMC - Rs 225 Rs 70 / Annum

Account Opening - Rs 50 Rs 35 (one time)

Safety of Investment

- Transaction Rs 5 12 Free Transaction
- Investment by professional fund managers overseen by NPS Trust

Up to 55% in Government Securities and up to 40% **Corporate Bonds** 

Up to 5% in Money Market and up to 15% in Equity

Safe Investments

### **NPS Trust**















# WHO CAN JOIN?

- □ Any Citizen of India, between 18-60 years of age
- □ Should comply with KYC (Know your customer norms)



## **KYC Requirement**

#### **KYC Requirements for NPS -Swavalamban**

#### **Proof of Address**

- 1. Electricity bill/Water bill
- 2. Telephone bill
- 3. Depository Account Statement
- 4. Credit Card Statement
- 5. Employer Certificate
- 6. Bank Account Statement / Passbook
- 7. Rent Receipt
- 8. Property Tax Assessment Order
- 9. Ration Card
- 10. Passport
- 11. Voter's Identity Card
- 12. Driving License
- 13. Adhaar Card/ Letter issued by UIDAI
- 14. Job Card issued by NAREGA
- 15. Certificate of address signed by a Member of Parliament or Member of Legislative Assembly or Municipal Councilor or a Gazetted Officer.

#### **Proof of Identity**

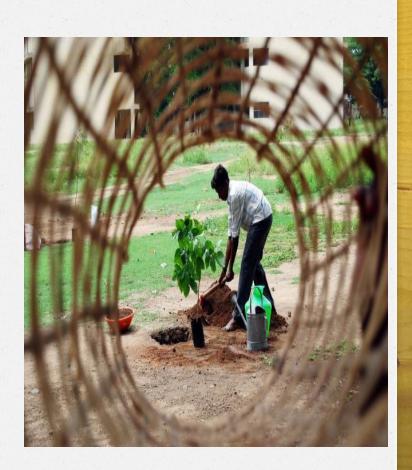
- 1. School Leaving Certificate
- 2. Matriculation Certificate
- 3. Degree of Recognized Educational Institution
- 4. Depository Account Statement
- 5. Bank Account Statement / Passbook
- 6. Credit Card
- 7. Adhaar Card/ Letter issued by UIDAI
- 8. Ration Card
- 9. Property Tax Assessment Order
- 10. PAN Card
- 11. Passport
- 12. Voter's Identity Card
- 13. Driving License
- 14. Job Card issued by NAREGA
- 15. Photo Identity Card issued by Govt. Defense, Parliamentary & police Dept.
- 16. Certificate of identity signed by a Member of Parliament or Member of Legislative Assembly or Municipal Councilor or a Gazetted Officer.

#### Note-

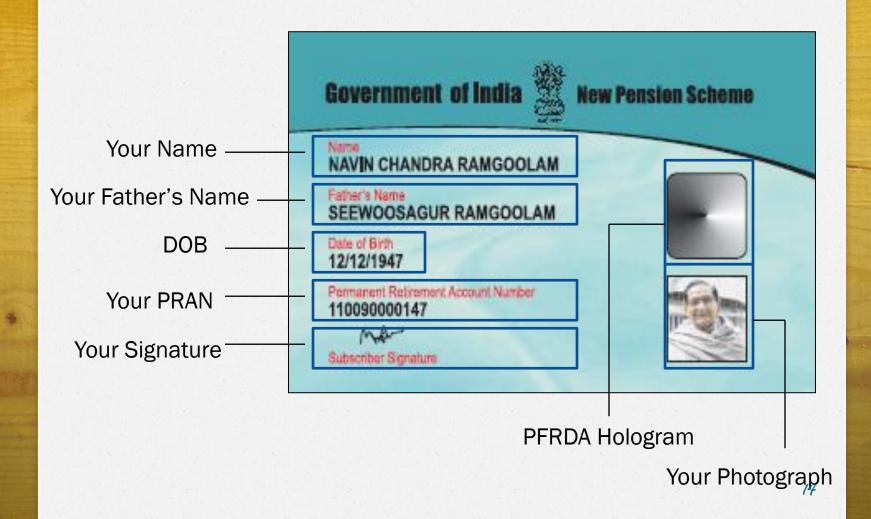
- Subscriber is required to bring original documents & two self-attested photocopies (Originals will be returned over-the-counter after verification)
- **#** Proof of Address mentioned in Sr. No. 1 to 7 should not be more than six months old on the date of application.



- **#** Contact the aggregator.
- **♯** Fill up a registration form
- **■** Provide KYC Documents
  - **♯** Identity Proof
  - # Address Proof
- **■** Minimum Contribution of Rs 100 at the time of registration.
- Receive "Your" Permanent Retirement Account Number (PRAN) Card.



#### Your PRAN Card will look like this



## **Exit / Withdrawal from NPS - Swavalamban**

#### Exit before attainment of 60 years of age

- Subscriber would be required to invest minimum 80 % of accumulated savings (pension wealth) to purchase annuity.
- Subscriber can withdraw balance 20%.

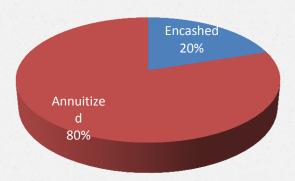
#### Exit upon attainment of 60 years of age

- Subscriber would be required to invest minimum 40% of accumulated savings (pension wealth) to purchase annuity.
- At the time of exit, the effort is to give a monthly pension of Rs.1000/-. If 40% of corpus is not sufficient to give pension of Rs.1000/- entire pension wealth would be subject to annuitisation.

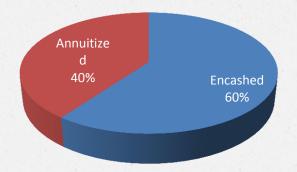
#### Exit due to death of subscriber

• Entire accumulated pension wealth would be payable to the nominee/legal heirs of the subscriber.

#### Exit before 60 Years



Exit on 60 years



# HOW TO GET PENSION?

- **n** Submit the withdrawal request form at the age of retirement
- **n** Choose the Cash/Annuity Component
- **n** Choose your Annuity Service Provider
- **#** Choose the type of pension required.
- Provide the Bank account details.
- **x** Start Receiving Monthly Pension.



Monthly pension payable to subscriber till death

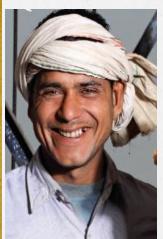
Monthly pension payable to subscriber till death and return of purchase price on death of subscriber to the nominee/Legal heirs

Joint Life survivor

Joint Life survivor – Return of corpus

- ASPs would be responsible for delivering a regular monthly pension to the subscriber for the rest of his/her life.
- ASP's empanelled with PFRDA
- Life Insurance Corporation of India
- 2. SBI Life Insurance Company Limited
- 3. Star Union Dai-ichi Life Insurance Company Limited
- 4. Reliance Life Insurance Company Limited
- 5. Bajaj Allianz Life Insurance Company Limited
- 6. ICICI Prudential Life Insurance Company Limited
- 7. HDFC Life Insurance Company Limited

## **CONTRIBUTION TO PENSION**



Subscriber
Joining at age
Retween 1860 years





**Pension** 





**Corpus Amount** 

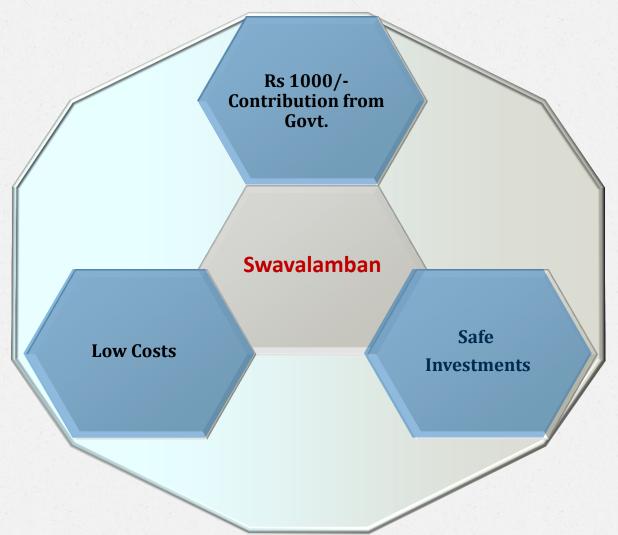


# **Projected Pension**

Monthly Contribution till the age of 60 years	Rs 100	Annual Swavalamban Contribution as per scheme assumed for 5 years	Rs 1000
Assuming Annual Rate of Return of		8%	
Current Age of Subscriber	Assumed Corpus accumulated at 8% on cumulative basis	Lump sum withdrawable at Exit	Likely Monthly Pension
18	512626	307576	1649
25	286903	158503	1000
30	187607	59207	1000
35	120959	0	943
40	76224	0	594
45	46198	0	375

Monthly pension shown above are indicative amounts for illustration purpose only. Actual monthly pension may vary depending on the rates of premium at the time of actual purchase and are not guaranteed. (Calculations are for life annuity for subscriber only option)





# स्वावलम्बन । ПР5

